

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP-250/2017 in
OA-1214/2011**

New Delhi, this the 18th day of September, 2017

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Shri Jagbir Singh,
S/o Late Shri Charan Singh,
Ex. Branch Postmaster (GDS)
Auchandi Branch Post Office,
Delhi-110039
R/o h.No. 332, village Auchandi
Delhi-110039.

....

Petitioner

(through Sh. Ramesh Rawat and Sh. Rajeev Khurana)

Versus

1. Dr. N. Saravana Kumar,
Through the Secretary,
Ministry of Communications & I.T.
Department of Posts,
Dak Bhawan, New Delhi-110001.

2. Mrs. Rekha Rani,
The Director Postal Services (O),
Delhi Circle,
Meghdoot Bhawan,
New Delhi-110001.

3. Shri. Abhas,
The Sr. Supdt. Of Post Offices,
Delhi North Division,
Delhi-110054.

.... Respondents

(through Sh. B.K. Barera)

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Today when this matter was taken up, it was agreed upon by the parties that the order of this Tribunal has been complied with.

2. Accordingly, we close this CP and discharge the notices issued to the alleged contemnors.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/